

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/184(KB)2018
IA(I.B.C)/1282(KB)2024, IA(I.B.C)/494(KB)2023,
IA(I.B.C)/258(KB)2022, IA(I.B.C)/868(KB)2021,
IA(I.B.C)/523(KB)2021, IA(I.B.C)/237(KB)2022,
IA(I.B.C)/953(KB)2020, IA(I.B.C)/493(KB)2023,
IA(I.B.C)/378(KB)2023, IA(I.B.C)/761(KB)2021,
IA(I.B.C)/887(KB)2021, IA(I.B.C)/1257(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	SANGITA FISCAL SERVICES PRIVATE LIMITED VS DUNCANS INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For applicant in IA NO. 761 OF 2022

Mr. Avishek Guha, Adv.

Mr. Ishaan Saha, Adv.

Ms. Arunika Dutta, Adv.

Mr. Srijit Bose, Adv.

Mr. Kaustov De Sarkar, Adv.

Mr. Joy Saha, Senior, Adv.] For Resolution Professional

Ms. Urmila Chakraborty, Adv.

Mr. Dipankar Das, Adv.

Ms. Sanjana Nandi, Adv.

Ms. Arunima Lala, Adv.] For respondent 7 in 953/2020

Ms. Natasha Roy, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **06.08.2024**

**Anamitra Pal
Court Officer**